

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:435
ANSWERED ON:22.02.2006
RE- IMBURSEMENT OF ARREARS
Reddy Shri Mekapati Rajamohan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether any requests from Andhra Pradesh are lying pending for lying pending for re-imburement of arrears for implementing Family Welfare Programmes of the Union Government in the State;
- (b) if so, the details thereof;
- (c) whether Andhra Pradesh has also requested to increase the annual allocation from Rs. 100 crores to Rs. 180 crores; and
- (d) if so, the reaction of the Union Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b): Clarifications have been sought from the State Government of Andhra Pradesh regarding re-imburement of arrears relating to the years 2002-03 and 2003-04.

(c) & (d): This Department has not received any communication from the State Government for increasing the allocation from Rs.100 crores to Rs. 180 crores.